

(b) While the question does not arise, Government takes decisions on merits.

Delivery of stocks to New Super Consumers Cooperative Store, Delhi by N.C.C.F. without clearance of cheque

1060. DR RATNAKAR PANDEY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state.

(a) whether the New Super Consumers Cooperative Store, Delhi have recently taken delivery of stocks from N C C F. worth about Rs 50,000/- in collusion with an Assistant Manager, N C C F against a cheque, which bounced;

(b) whether it is also a fact that the said Store cheated N C C F fraudulently by taking delivery of 260 kgs of Almonds in excess without payment to N C C F by manipulating underweighed weighment slips in collusion with an Assistant Manager-II, N C C F on 19th December, 1980 from Hindustan Cold Storage Godown and in which case the Enquiry Officer has commented that Assistant Manager-I in N C C F in collaboration of the said Store might have shown short weighments in the supplies to the Store, and

(c) if so, whether N C C F have blacklisted the said Store, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUSSAIN). (a) The NCCF have reported that its Delhi branch had supplied goods worth Rs 51,971.50 to the New Super Cons Cooperative Store, Delhi in 1990 against a cheque which was not cleared. Subsequently the NCCF had realised their dues and also initiated disciplinary proceedings against the Asstt Manager concerned

(b) and (c) The NCCF had conducted a departmental enquiry against the then Asst Manager II, incharge of godown at Lawrence Road involved in the transaction. However, the Enquiry Officer had returned the specific charge of manipulation of weight

of almonds as not proved. The NCCF had issued instructions to its branches in August, 1990 prohibiting any dealings with M/s New Super Cons. Co-operative Store, Delhi.

Supply of safe drinking water in Flourisis Affected states

1061. SHRI KRISHNA KUMAR BIRLA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware of the revelation made in a joint paper "Global consultations" on providing "safe water" recently held in New Delhi under the UNDP that as many as 13 States in the country have been identified as "endemic" for flourisis and other related diseases caused by drinking water containing fluoride; and

(b) if so, what is Government's reaction with regard thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAM BAHADUR SINGH). (a) Yes, Sir

(b) Under the Sub-Mission on Control of Fluorosis under the National Drinking Water Mission various measures have been taken to identify the areas where fluorosis is available or high amount of fluorine is available in drinking water, to supply ion meters to the affected States/UTs for water quality analysis, to conduct awareness camps for health education to set up 479 defluoridation plants (fill and draw type and handpump attached) and to supply safe drinking water through alternate sources

भारत आने वाले विदेशी पर्यटकों की संख्या

1062 श्री शंकर दयाल सिंह: क्या पर्यटन मंत्री यह बताने की पा करेंगे कि :

(क) नवम्बर, 1989 से नवम्बर, 1990 के बीच कितने विदेशी पर्यटक भारत आए ;